

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

RP No.2 of 2014 in
Appeal No.165 of 2012

Dated 13th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. & Ors. Review Petitioner
Appellant

Versus

Central Electricity Regulatory Commission & Anr.
.....Respondent(s)

Counsel for the Review Petitioner(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Poorva Sehegal
Mr. Avinash Menon

ORDER

Admit. Issue notice to the Respondents returnable on 31.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **31.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt